

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

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ORDER

No:- 207/GS

Dated:- 15.06.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

1. Smt. Nighat Sultana, Addl. District & Sessions Judge, Udhampur, is transferred and posted as Addl. District Judge (Matrimonial Cases) Jammu vice Shri Sanjeev Kumar Bhagat.
2. Shri Sanjeev Kumar Bhagat, Addl. District Judge, (Matrimonial Cases), Jammu is transferred and posted as Pr. District & Sessions Judge, Baderwah vice Shri Puneet Gupta.
3. Shri Puneet Gupta, Pr. District & Sessions Judge, Baderwah is transferred and posted as Addl. District & Sessions Judge, Kathua against available vacancy.
4. Shri Pawan Dev Kotwal, 3rd Addl. District & Sessions Judge, TADA, Jammu is transferred and posted as Special Judge, Anticorruption, Jammu vice Shri A. K. Koul.
5. Shri A. K. Koul, Special Judge Anticorruption, Jammu is transferred and posted as Pr. District & Sessions Judge, Rajouri vice Shri Sanjay Dhar.
6. Shri Sanjay Dhar, Pr. District & Sessions Judge, Rajouri is transferred and posted as Presiding Officer, MACT Jammu vice Shri Sanjay Parihar.
7. Shri Sanjay Parihar, Presiding Officer, MACT, Jammu is transferred and posted as 3rd Addl. District Judge, TADA Jammu vice Shri Pawan Dev Kotwal.
8. Shri Rajesh Sekhri, Addl. District Judge (Bank Cases), Jammu is transferred and posted as Principal District & Sessions Judge, Reasi vice Shri Ramesh Kumar Wattal.

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9. Shri Ramesh Kumar Wattal, Pr. District & Sessions Judge, Reasi is transferred and posted as Pr. District & Sessions Judge, Kargil vice Shri R. S. Jain.
10. Shri R. S. Jain, Principal District & Sessions Judge, Kargil is transferred and posted as Pr. District & Sessions Judge, Samba vice Shri Suresh Kumar Sharma.
11. Shri Suresh Kumar Sharma, Principal District & Sessions Judge, Samba is transferred and posted as Director, Judicial Academy, Jammu and Kashmir.
12. Shri Kishore Kumar, President, Divisional Consumer Forum, Jammu is transferred and posted as Pr. District & Sessions Judge, Poonch vice Shri Brij Mohan Gupta.
13. Shri Brij Mohan Gupta, Pr. District & Sessions Judge, Poonch is transferred and posted as Pr. District & Sessions Judge, Udhampur vice Shri Ashok Kumar Sharma.
14. Shri Ashok Kumar Sharma, Pr. District & Sessions Judge, Udhampur is transferred and posted as Pr. District & Sessions Judge, Kathua vice Shri Jang Bahadur Singh Jamwal.
15. Services of Shri Jang Bahadur Singh Jamwal, Pr. District & Sessions Judge, Kathua, are placed at the disposal of Hon'ble the Acting Chief Justice for his posting as Registrar Judicial, High Court Wing Jammu.
16. Shri Shakti Kumar Gupta, District & Sessions Judge, presently attached in Srinagar Wing of J&K High Court is transferred and posted as Addl. District & Sessions Judge, Baramulla vice Mohd. Yousuf Wani.
17. Shri Mohd. Yousuf Wani, Addl. District & Sessions Judge, Baramulla is transferred and posted as Addl. District & Sessions Judge, Srinagar against available vacancy.
18. Shri Kartar Singh, Registrar Judicial High Court of J&K Jammu is transferred and posted as Registrar Vigilance J&K High Court against available vacancy.

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19. Shri S. C. Katal, Sub Judge presently posted as leave Reserve High Court Jammu is transferred and posted as Sub Judge/CJM Kathua vice Shri Deepak Kumar Sethi.
20. Shri Deepak Sethi, Sub Judge/CJM, Kathua is transferred and posted as Sub, Leave Reserve High Court, Jammu.
21. Shri Mirza Riyaz-ul-Haq, Sub Judge Surankote is transferred and posted as Sub Judge/CJM, Poonch vice Shri Rajesh Kumar Abrol.
22. Shri Rajesh Kumar Abrol, Sub Judge/CJM, Poonch is transferred and posted as Sub Judge/CJM, Kargil vice Shri Vishesh Kumar Parihar.
23. Shri Vishesh Kumar Parihar, Sub Judge/CJM Kargil is transferred and posted as Sub Judge Surankote vice Shri Mirza Riyaz-ul-Haq.
24. Ms. Geeta Kumari, Munsiff, Bishnah and Ms. Swati Gupta, Munsiff, Samba, shall swap their place of postings.

All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.

By Order

J. R. Kotwal
15.6.2011
(J. R. Kotwal)
Registrar General

No:- 4185-4200/GS Dated:- 15.6.2011

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Secretary to Govt., Deptt. of L, J & PA, Civil Sectt. Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
....for information.
6. All Principal District Judges, _____,
7. Sub Judge/CJM, Kathua/Poonch/Kargil/Surankote,
8. Munsiff, Bishnah/Samba,
9. S/Shri _____,
.....for information and necessary action.
10. Incharge NIC for uploading the same on Website.
11. Office file.

K. K. Wattal
15.6.2011
(K. K. Wattal)
Joint Registrar (Admn.)